

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 574/2019

In the Matter of:-

Pitamber Lal s/o Sh. Bhikam Ram Vill. Khanula, P.O. Bassi, Tehsil Chachyot, Distt.
Mandi, HP.

.....Applicant(s)

Versus

State of Himachal Pradesh.

.....Respondent(s)

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Place: Shimla

Date: 11-11-2019


Pr. Chief Conservator of Forests, Himachal Pradesh.
Principal Chief Conservator of Forests (Pr.)
Himachal Pradesh, Shimla-171001

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Versus

State of H.P.

.....Respondent(s)

Compliance Report in compliance of order passed by this Hon'ble National Green Tribunal on dated 13.08.2019 in OA No 574/2019 on behalf of respondent State.

MAY IT PLEASE YOUR LORDSHIPS:

I, Ajay Kumar IFS S/o Late Shri Surinder, aged 59 years, presently working as Principal Chief Conservator of Forest (HoFF), Himachal Pradesh do hereby solemnly affirm and declare as under:-

That the Hon'ble NGT vide Order dated 13.08.2019 w.r.t OA No 574/2019 has been pleased to issue the directions which are reproduced as under:-

“Allegation in the letter, which has been treated as an application, is against felling of trees for construction of link road at Vill. Khanula, P.O. Bassi, Chachiot, Distt. Mandi HP.

Let the Principal Chief Conservator of Forest (HoFF) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-ngt@gov.in.”

- 1 That in compliance to the order dated 13.08.2019, the deponent vide of his endst. No. Ft.42-362/2019/(FCA) dated 21-08-2019 directed Conservator of Forests, Mandi to enquire the complaint made by Sh. Pitamber Lal s/o Sh. Bhikam Ram Vill. Khanula, P.O. Bassi, Tehsil Chachiot, Distt. Mandi, HP and to take appropriate action in accordance with law and furnish a factual and action taken report.

ATTESTED

DATE: COMMISSIONER

- 2 That the matter was enquired by Divisional Forest Officer, Nachan through Range Forest Officer Nachan by associating the local people as well as complainant Sh. Pitamber Lal, and accordingly the range forest officer submitted inquiry report to DFO Nachan.
- 3 That it has been reported by Conservator of Forests, Mandi based on the information of DFO Nachan that a link road Bhabha, Khanula, Sarani, Tikkar Dhar, Trambali Dhar, Bassi was a mule road connecting 7-8 villages of Kotla-Khanula and Bassi Gram Panchayats. During the year 2007 this road was upgraded and maintained under MGNREGA Scheme by the local body. Now the Himachal Pradesh Public Work Department has planned to construct a Motorable road namely Bhabha, Khanula, Sarani, Tikkar Dhar, Trambali Dhar 0/0 to 10/0 Km which also include the old link road made by the Panchayat for which a forest clearance case is under preparation.
- 4 That it has also been intimated by Conservator of Forests, Mandi that the complainant Sh. Pitamber Lal S/o Sh. Bhikam Ram was also associated during enquiry to verify the facts of his complaint. In his written statement he has admitted that the complaint has been made by him. He has further stated that there was suspicion that alteration in the road alignment was being made by the HPPWD wherein 250 Ban trees, 50 Deodar & 300 Chil trees would have been involved. He also stated that no tree has been felled for construction of said road yet and nor any construction work has been done. As per report neither any illicit felling nor any new construction of road has been found on spot. However, the user agency (Himachal Pradesh Public Work Department) is in the process of preparing a forest land diversion case as per relevant laws. The report of Conservator of Forests, Mandi, alongwith enclosures is attached herewith as Annexure-R.1.
- 5 That no construction of road or felling of trees in the area shall be allowed till the final approval for diversion of said forest land is obtained under the law.

It is therefore prayed that the compliance report kindly be taken on record.

Place: Shimla

Dated: 11.11.2019

ATTESTED

OATH COMMISSIONER

Deponent

Principal Chief Conservator of Forests (HoFF)
Himachal Pradesh, Shimla-171001

Verification

I, the above named deponent do hereby verify that the contents, of para 1 to 5 of the affidavit are true and correct to the best of my knowledge as derived from record and no part of it false and nothing material has been concealed therefrom.

*Better Chandel
Identified by*

Verified at Shimla on 11th November of 2019.


Deponent

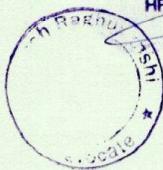
Principal Chief Conservator of Forests (HoFF)
Himachal Pradesh, Shimla-171001

ATTESTED

OATH COMMISSIONER

Certified that the above/overleaf was declared before me on solemn affirmation on this day of 12th at Shimla in the District of Shimla by Sh. Better Chandel who is personally known to me. The contents of the above affidavit have been read over & explained to the deponent in vernacular who admitted them to be correct and true at the time of making thereof.

Oath Commissioner
HP High Court, Shimla



plem
All Cuttings and Corrections
are duly attested by me.

11-11-19
Oath Commissioner

No. NGT/ 7930
H.P. Forest Department.

Annexure 1

Dated Mandi, the 26-9-2019

From: - C.F. Mandi.

To: - Pr. CCF (HoFF) HP Shimla.

Subject: Original application No. 574/2019 titled as Pitamber Lal V/S State of Himachal Pradesh.

Memo,

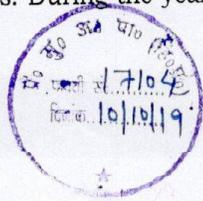
In-continuation to this office memo 6863 dated 7.9.2019 on the subject cited above.

2. As desired vide communication under reference the report is submitted as under:-

DFO Nachan has intimated vide his office memo No. 4878 dated 6.9.2019 that the matter was enquired by RFO on 29.08.2019 by associating the local people as well as complainant. (Sh. Pitamber Lal). Copy of report alongwith its enclosure is enclosed. As per enquiry report neither any illicit felling nor any new construction of road has been found on spot, however, an old road is existing on ground. As per the joint statement of local people this road was constructed by the Gram Panchayat Kotla Khanula for the use of local people to carry their cash crop to the market. During the year 2007 this link road was upgraded under MGNREGA Scheme and 7-8 villages were benefited with road connectivity. Joint statement of the local people & letter submitted by Secretary G.P. Kotla Khanula in this regard is enclosed.

Received on
6.10.2019
Supt (PCA) 19
Neg Budget
CF (H.P.)
D-30/9
PCF (H.P.)
20-9-19

It has also been intimated by DFO Nachan that a link road Bhabha, Khanula, Sarani, Tikkar Dhar, Trambali Dhar, Bassi was a mule road connecting 7-8 villages of Kotla-Khanula and Bassi Gram Panchayats. During the year 2007 this road was upgraded and



maintained under MGNREGA Scheme by the local body. Now the HPPWD Department has planned to construct a Motorable road namely Bhabha, Khanula, Sarani, Tikkar Dhar, Trambali Dhar 0/0 to 10/0 Km, which also includes the old link road made by the Panchayat for which a forest clearance case is under preparation. Joint inspection of the alignment of the road has been conducted by the Conservator of Forests Mandi alongwith HPPWD authorities on 08.08.2019. Enumeration of trees coming in the alignment of this proposed road has yet not been done. However, Executive Engineer vide letter No. PWD/SRJ/WS/FCA/2019-6229-30 dated 21.08.2019 has requested the Divisional Forest Officer Nachan for carrying out the enumeration of trees in the road alignment. It is submitted that the trees coming in the alignment will be enumerated properly and only unavoidable trees will be removed after proper approval of the Competent Authority i.e. Ministry of Environment and Forest & CC Govt. of India.

It has also been intimated that the complainant Sh. Pitamber Lal s/o Sh. Bhikam Ram was also associated during enquiry to verify the facts of his complaint. In his written statement he admitted that the complaint has been made by him. He has further stated that there was suspicion that alteration in the road alignment was being made by the HPPWD wherein 250 Ban trees, 50 Dcodar & 300 Chil trees would have been involved. He also stated that no tree has been felled for construction of said road yet and nor any construction work has been done. Suspicion regarding alteration of alignment of road has been cleared now after the joint inspection carried out. The statement made by Sh. Pitamber Lal is enclosed.

As per Range Forest Officer's report and statements of local residents of Gram Panchayat Kotla Khanula as well as complainant Sh. Pitamber Lal no tree has been felled nor any illegal road has been constructed in G.P. Kotla Khanula. However, the proposed road namely Bhabha Khanula, Sarani, Tikkardhar, Trambalidhar 0/0 to 10/0 km is being processed by the HPPWD under FCA, 1980 as per law.

Keeping in view the above it is submitted that further action in the matter may kindly be taken please.

Encl:- As above.


Conservator of Forests,
Mandi Forest Circle Mandi

No. NGT/ 4878
H.P. Forest Department.

Dated Gohar, the 06-09-2019

From: - D.F.O. Nachan

To: - CF Mandi

Subject: Original application No. 574/2019 (O.A. No. 574/2019) - titled as Pitamber Lal V/S State of Himachal Pradesh.

Memo. Kindly refer to your office Endst. No 6731 dated 05.09.2019 on the subject cited above.

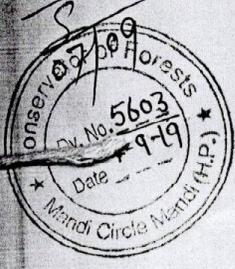
2. In this connection it is intimated that Forest Range Officer, Nachan attended the direction office and discussed the matter in Legal Cell as well as FCA Branch. It has been gathered that the compliance and action taken report has to be filed by the worthy Pr.CCF HP in the Hon'ble National Green Tribunal. Factual detail and action taken report be furnished to Pr. CCF HP through CF Mandi so that necessary report can be complied. As per their advise the factual detail and action taken report in respect of order dated 13.08.2019 passed by the Hon'ble NGT in OA No. 574/2019 titled as Pitamber Lal Vs state of HP is submitted as here under:-

- 1 The Hon'ble NGT has received a complaint from Sh. Pitamber Lal s/o Sh. Bhikam Ram Vill. Khanula. P.O. Bassi. Tehsil Chachiot, Distt. Mandi. HP and has treated it as an original application No. 574/2019 which was listed on 13.08.2019 when following order was passed:-

"Allegation in the letter, which has been treated as an application, is against felling of trees for construction of link road at Vill. Khanula, P.O. Bassi, Chachiot, Distt. Mandi HP. Let the Principal Chief Conservator of Forest (HoFF) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-ngt@gov.in.

- 2 The Pr. CCFF HP vide his endst. No. Ft.42-350/2019/(FCA) dated 21.08.2019 directed Conservator of Forests, Mandi to prepare the compliance report as per order. The copy of order was sent to DFO Nachan by CF Mandi vide her endst. No. 5995 dated 21.08.2019.
- 3 The DFO Nachan has directed the Range Forest Officer Nachan to enquire in the matter. The matter was enquired by RFO on 29.08.2019 by associating the local people as well as complainant Sh. Pitamber Lal and report was submitted by him vide letter No. 8/644/N dated 04.09.2019. Copy of report alongwith its enclosure is annexed as Annexure-R-I. During enquiry neither any illicit felling nor any new construction of road has been found on spot, however, an old road is existing on ground. As per the joint statement of local people this road was constructed by the local body GP Kotla Khanula and local people to carry their cash crop to the market. During the year 2007 this link road was upgraded under MGNREGA Scheme and 7-8 villages were benefited with road connectivity. Joint statement of the local people & letter submitted by Secretary G.P. Kotla Khanula in this regard is attached alongwith report as per annexure R-I.
- 4 It has been found that a link road Bhabha, Khanula, Sarani, Tikkar Dhar, Trambali Dhar, Bassi was a mule road connecting 7-8 villages of Kotla-Khanula and Bassi Gram Panchayats. During the year 2007 this road was upgraded and

Urgent
Misc



Attested
Superintendent (FCA)
O/o Pr. CCF HP Mandi

maintained under MGNREGA Scheme by the local body. Now the HPPWD Department has planned to construct a Motorable road namely Bhabha, Khanula, Sarani, Tikkar Dhar, Trambali Dhar 0/0 to 10/0 Km road which is including the mentioned old link road made by the Panchayat for which a forest clearance case is under preparation. Joint inspection of the alignment of the road has been conducted by the Conservator of Forests Mandi alongwith HPPWD authorities on 08.08.2019. Enumeration of trees coming in the alignment of this proposed road has yet not been done. However, Executive Engineer vide letter No. PWD/SRJ/WS/FCA/2019-6229-30 dated 21.08.2019 has requested the Divisional Forest Officer Nachan for carrying out the enumeration of trees in the road alignment. It is submitted that the trees coming in the alignment will be enumerated properly and only unavoidable trees will be removed after proper approval of the Competent Authority i.e. Ministry of Environment and Forest & CC Govt. of India. Copy of intimation letter No. 4870-72 dated 25.07.2019 for carrying out joint inspection by C.F. Mandi to the Executive Engineer, HPPWD Division Seraj at Janjehli and Executive Engineer, Seraj dated 21.08.2019 are enclosed as per annexure- R-I of the report of FRO Nachan.

- 5 It is submitted that the complainant Sh. Pitamber Lal s/o Sh. Bhikam Ram was also associated during enquiry to verify the facts of his complaint. In his written statement he admitted that the complaint has been made by him. He has further stated that there was suspicion that alteration in the road alignment was being made by the HPPWD wherein 250 Ban trees, 50 Deodar & 300 Chil trees would have been involved. He also stated that no tree has been felled for construction of said road yet and nor any construction work has been done. The complainant has further submitted that the joint inspection of road proposed to be taken for clearance under FCA,1980 from Bhabha, Khanula, Sarani, Tikkar Dhar, Trambali Dhar has been carried out by HPPWD and Forest Department on 08.08.2019. Suspicion regarding alteration of alignment of road has been cleared now. The statement made by Sh. Pitamber Lal is annexed in the report of FRO Nachan as per annexure R-I.
- 6 As per Range Forest Officer's report and statements of local residents of Gram Panchayat Kotla Khanula as well as complainant Sh. Pitamber Lal no tree has been felled nor any illegal road has been constructed in G.P. Kotla Khanula. However, the proposed road namely Bhabha Khanula, Sarani, Tikkar Dhar, Trambalidhar 0/0 to 10/0 km is being processed by the HPPWD as per law.

It is submitted that the factual position and action taken report in the case may kindly be brought in the kind notice of worthy Pr.CCF (HoFF) HP in order to prepare the compliance report to be filed in the Hon'ble NGT. The report of RFO Nachan alongwith its enclosures is enclosed please

Encl:- As above.

Endst. _____


Divisional Forest Officer,
Nachan Forest Division at,
Gohar
Dated ____/____/2019.

Copy to RO Nachan for information & further necessary action. He is directed to pursue the matter in the office of CF Mandi and Pr.CCF Talland Shimla (H.P.).

Attested

Superintendent (FCA)
O/o Pr. CCF, HP Shimla


Divisional Forest Officer,
Nachan Forest Division at,
Gohar

7 6

No. / 3734 /
H.P. Forest Department.

Dated Gohar, the 02.9.2019 /

From: DFO Nachan

To: CF Mandi.

Subject: - **Original application No. 574/2019 (O.A. No. 574/2019) – titled as Pitamber Lal V/S State of Himachal Pradesh.**

Memo:

Kindly refer to your office endst. No 5995 dated 21.08.2019 received in this office on dated 26.08.2019 on the subject cited above.

2. In compliance to the direction imparted vide communication under reference the fact finding and action taken report in the matter has been prepared and enclosed for favour of kind information and further necessary action please. The report has also been submitted through e-mail on ID cfmandi@gmail.com dated 04.09.2019.

*Urgent
Misc
S
07/09*

Encl : As above.



[Signature]
Divisional Forest Officer,
Nachan Forest Division,
at Gohar-175029

Endst. No. _____ /

Dated _____ / _____ /2019.

Copy to:-

1. Pr. CCF (HoFF) HP w.r.t. to his letter No Ft.42-350/2019/(FCA) dated 21.08.2019 for information & further necessary action please.
2. RO Nachan for information & further necessary action. He is directed to pursue the matter in the office of Pr.CCF Talland Shimla (H.P.) and submit/file the report of Pr.CCF (HoFF) to Hon'ble NGT by e-mail judicial-ngt@gov.in within stipulated time period.

Attested
[Signature]
Superintendent (FCA)
O/o Pr. CCF, HP Shimla

Divisional Forest Officer,
Nachan Forest Division,
at Gohar-175029

(9)

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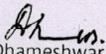
Inquiry report of the O.A no 574/2019 Pritam Lal Vs State of H.P.

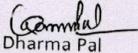
Brief History of the case: Vide DFO nachan Endst No 4341 dated 22-8-2019 this office received copy of the O.A No 574/2019 registered before Hon'ble National Green Tribunal, Shimla regarding Complaint made By Sh Pitamber Lal S/o Bhikam Ram R/o Vill Khanula P.O. Bassi Tehsil Chachiot, Distt Mandi about felling of trees for construction of link road.

Undersigned along with block Officer Bassa Sh Dharam Pal, Forest guard Dalogi Sh Dhameshwar Dutt, complainant Sh Pitamber Lal, Local People of Village Khanula remain present for the enquiry.

On dated 29-8-2019 the link road from Bhabha, Khanula Srahani, tikkardhar, Trambliidhar is inspected. The complainant Sh Pitamber Lal and Local villagers of Khanulla Village and representative of gram Panchayat Kotla Khanulla associated for the inquiry of the complaint. On spot visit it is found that the said road is a very old and already existing on the ground and no tree felling noticed on spot. Joint Statement of the local villagers of village Khanulla recorded in this regard who also stated that no tree has been felled nor any new road in Khanulla Village is being constructed, as per the statement given by villagers this road was upgraded by Local body under MNREGA scheme in year 2007 and 7-8 villages were benefited from this road. Joint statement of the Villagers of Khanulla Village is Annexed as **Annexure-I** and Letter from Panchayat Secretary Gram Panchayat Kotla Khanulla is Annexed as **Annexure- II**.

Statement of Sh Pitamber Lal S/o Sh Bhikam Ram is also recorded on the spot in which he has admitted that the complaint was made by him. In his statement he stated that he was suspecting that alteration in the road alignment was being made by Himachal Pradesh public Works Department where 250 Ban trees, 50 deodar and 300 Chil trees would be involved. He also stated that no tree has been felled yet for construction of said road nor any new construction work has been done. Joint inspection of the said road has been carried out by forest department and HPPWD on dated 8.8.2019 and his suspect regarding alteration of the alignment has now been cleared and now he wants to withdraw his complaint which is based on assumption. Statement of Sh Pitamber Lal S/o Sh Bhikam Ram is enclosed as **Annexure-III**. The link road Bahwa Khanula Dhungar, sarwani Fangwar Bassi was a mule road connecting 7-8 villages and during 2007 this was upgraded and maintained under MGNREGA Scheme by local body. Now HPPWD has planned to construct a motorable road namely Bhabha Khanulla Sarani, Tikkar Dhar, Trambli Dhar road 0/0 to 10/0 Km. Joint inspection of which has been conducted by conservator of the Forest Mandi on 8.8.2019 intimation letter No 4870-72 dated 25-7-2019 conveyed by Conservator of forest Mandi to Executive Engineer HPPWD Division Seraj at Janjheli is Annexed as **Annexure- IV**. The Forest Clearance Case of the said road is under preparation and no enumeration of the trees coming in the road alignment has been done yet. Executive engineer HPPWD Seraj Division vide letter No PWD/SRJ/WS/ FCA/2019-6229-30 dated 21-8-2019 has reported Divisional Forest Officer Nachan for carrying out the Enumeration of the trees in the said road alignment is annexed as **Annexure -V**. It is further submitted that only unavoidable trees will be removed only after approval from Competent Authority i.e. MOEF and CC Govt of India. Therefore report is submitted for kind perusal and necessary action at your end pl.


Dhameshwar Dutt
Forest Guard
Dalogi Beat


Dharam Pal
Block Officer
Bassa Block


Pieush Kumar
Range Forest officer
Nachan Forest range

Attested

Divisional Forest Officer
Nachan Forest Division
Genar Distt. Mandi (H.P.)

सामुहिक ०द्यान

हम समस्त गांव निवासी बनूला डा० वल्ली लहमाल
 कटगोट जिला गठर हि० प्र० आज दिनांक २७-८-२०१९
 को ०द्यान करते हैं कि शिकायत करने पिताम्बर लाल
 पुत्र श्री भीरवम राम निवासी गांव बनूला द्वारा बाहवा
 से बनूला वाया देहरी एण्ड सरवाहणी टिककर केशवर
 वल्ली लिंक रोड के वारे में राष्ट्रीय हरित प्राधिकरण
 को प्रेषित की है तथा वन संपदा के २५० चौड़ी वान ५०
 चौड़ी देव दार तथा ३०० चौड़ी चौड आ रहे है। के संदर्भमें
 ०द्यान करते हैं की जी शिकायत है। वह निराधार है इस
 तरह का कोई भी पेड़ो का कटान और धक्का बप से
 रोड बगैर गांव में नहीं हो रहा है। उपरोक्त लिंक
 रोड बहुत पुराना है जिस का निर्माण पंचायत द्वारा
 व ग्राम वासीयों द्वारा किया गया है। समय-समय
 पर हम गांव वासी इन को सुरक्षित अपनी नगदी कसब
 को निकालने के लिए हं वक्रम करते है।

सति हंस्थपित

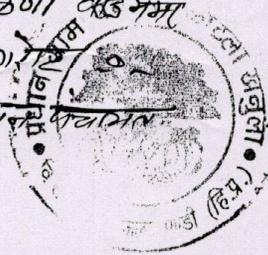
- ① प्रकाश चन्द गांव कलाह
- ② भीमसेन गांव कंगरोट
- ③ अरम चन्द गांव बनूला
- ④ उदय चन्द
- ⑤ केशवराम कंगरोट
- ⑥ सुशिल कुमार् रठेणी कडमेम
- ⑦ दिपा कुमारी कंगरोट
- ⑧ देवेन्द्र सिंह उप प्रधान कंगरोट

5/2/19
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Recorded by
 Mr. P. P. Singh
 Subji Beat

Attested

Divisional Forest Office
 Nahan Forest Division
 Genar Dist. Mandi (H.P.)



5/2/19
 29/08/2019

काशीबाय साम पंचायत कोटला खनुला
विभाग खंड जोहर ता. कान्हे जिला मंडी हिमाचल

सेवा में,

वनपरिक्षेत्र अधिकारी
जायत परिक्षेत्र (जीए)

विषय :- Complaint made to NBT regarding construction of Link Road from Bahua, Khmula, Vrambalidhar Sarani, TIKKADHAR

संदर्भ :-

उपरोक्त विषय के संदर्भ में आपसे सम्बन्धित

लेटर No 8/588/N Dated 29-8-2019 के तहत साम पंचायत बाहवा (कोटला खनुला) की लिंक रोड बाहवा देरी खानवा सरणी गाँवों के तहत वर्ष 08/2007 में कराया गया है। उपरोक्त लिंक रोड के निर्माण के पहले यह रोड केवल मात्र एक खल रोड था जिसे प्रयोग के लिए अपरोक्त किया गया है। यह रोड जनता की सुविधा के लिए निर्माणाधीन है। जो लोगो को अपनी नती मजदूरी मांगते तब पड़ना के बाधन की प्राप्ति होती थी। इस लिंक रोड के निर्माण होने से प्रयोग के कारण 7-8 गाँवों को एसड सुविधा उपलब्ध हुई है। यह रोड प्राथमिक लोगो की मजदूरी नती में है निर्माणाधीन है। इस रोड के निर्माण के साथ जनता को रोड की आपूर्ति व इन्फ्रास्ट्रक्चर बाधन रोड की सुविधा हुई है।

(अतिरिक्त सेवा के आगमन/व्यवस्थापक)

डेवु डेवु है।
Attested at

Divisional Forest Office
Nachen Forest Division
Bansar Distt. Mandi (H.P.)

02/09/2019
सचिव
साम पंचायत कोटला-खनुला
ता. कान्हे जिला मंडी

OANo 574/2019 Pitamber Lal Vershal State of H.P

उद्यान श्री पिताम्बर लाल पुत्र श्री भीष्म राम निवासी गाव खनुला 570 बस्सी तहसील चट्योट जिला मण्डी हि० प्र० कि मैनै एक शिकायत दबा नेशनल ग्रिन ट्रिग्युलर सिमला के मैन रोड काठडा में स्थान जहवा से खनुला वाया देसी टंगूर सवाहणी टिकट कंगवा 4 बस्सी लिक रोड निकलने के तथा कुछ स्थान पर निकलना वा काई बने के जहां जगलगत की भूमि तथा वन संपदा के लगाभग 250 चौड़ी वान 50 चौड़ी देववा 300 चौड़ी रोड के आ रहे है। प्रेषित किया था इस संदर्भ में मैं उद्यान करता हूँ की उपरोक्त रोड का संयुक्त निरीक्षण वन विभाग तथा PWD विभाग सराज के अधिकारीयो द्वारा 8.8.2019 को किया जा चुका है तथा रोड निर्माण के कार्य के लिए निर्धारित कानूनी प्रक्रिया भंगनाई जा रही है। मुझे उपरोक्त रोड को निकालने वाई कोई एतराज नहीं है। मैं यह भी उद्यान करता हूँ कि उपरोक्त रोड के निर्माण के लिए प्राथमिक कोई भी फंड मौजुदा नहीं काटा गया है न ही किसी प्रकार का निर्माण कार्य नहीं किया है। मुझे अनदेशा था कि इस सड़क की एलाइनमेंट हि० प्र० लोक सिंक्राण विभाग अपने मर्जी ले चेंडा कर रहा है उसी एलाइनमेंट में मैं फंड चौड़ी जा रहे थे इसी बारे में मैंने वन संपदा को नुकसान के वाई अनदेशा व्यक्त किया था और शिकायत की थी अब जब की इस रोड का संयुक्त निरीक्षण सम्बन्धित विभागो द्वारा किया जा चुका है। मैं एलाइनमेंट को ले गे मेरा अनदेशा इट हो गया है मैंने यह शिकायत गलत कहती की वजा से की थी अब मैं यह शिकायत वापिस लेना चाहता हूँ। यही मेरा उद्यान है जो कि मैं अपने होश हवाश से सही दे रहा हूँ।



29/08/2019

गवाह
 1. डेप्युटी सिविल इंजीनियर जगजित कोहला/खनुला
 2. सुब्रिन्ड वाई भोगर
 Recorded by
 Sh. P. Singh
 Dolegi Beat
 (Seal)

Pitamber Lal
 Pitamber Lal
 भीष्म राम नि
 570 बस्सी त
 जिला मण्डी हि० प्र०
 Attested
 Regional Forest Office
 Shehan Forest Division
 Dolegi Beat, Mandi (H.P.)
 (13)



No. Joint insp. / _____
H.P. Forest Department.

From:

To: Conservator of Forests,
Forest Circle, Mandi. H.P.

Executive Engineer,
HPPWD Division,
Seraj at Janjehli
Distt. Mandi H.P.

Subject: -

Dated Mandi, the/ _____
Regarding joint inspection for construction of Bhabha, Khanula,
Sarani, Tikkardhar, Trambalidhar road km 0/00 to 10/00.

Memo:

Please refer to your office letter No. PWD/SRJ/WS/FCA/2019-
3498-3501 dated 29.06.2019 on the above cited subject.

It is intimated that joint inspection of above road is fixed on
08.08.2019. Please make necessary arrangement for the joint inspection and also
inform all concerned to attend the joint inspection.

Conservator of Forests,
Forest Circle, Mandi. H.P.

Dated/ 25-7-19
Superintending Engineer, 1st Circle, HPPWD,

Endst. No. / 4870-72

- 1. Copy is forwarded to Superintending Engineer, 1st Circle, HPPWD, Mandi for information and necessary action.
- 2. Copy is forwarded to Sub-Divisional Magistrate (C) Gohar for information and necessary action.
- 3. Copy forwarded to DFO Nachan for information and necessary action.

Conservator of Forests,
Forest Circle, Mandi. H.P.



Attested
Divisional Forest Officer
Nachan Forest Division
Gohar Distt. Mandi (H.P.)

Handwritten notes on the left margin: 'Rky', '29/7', 'A.I', '8/19'.

Himachal Pradesh
Public Works Department

ANNEXURE-V

Telephone No. 01907-256827
e-mail: ee-seraj-hp@gov.in

No. PWD/SRJ/WS/FCA/2019- 629-30

Dated: 21-8-19

12

To

The Divisional Forest Officer
Nachan Forest Division at Gohar

Subject:-

Regarding enumeration of trees for C/O Bhabha, Khunala,
Sarani, Tikkar Dhar, Trambali Dhar road.

In this connection, it is submitted that the subject cited road was prioritized by the Hon'ble Chief Minister of H.P./ Hon'ble MLA Seraj Constituency during the year 2012-13 and the same is proposed to be constructed under NABARD by this deptt. The proposal for diversion of forest land under FCA, 1980 is under preparation. The joint inspection of the same was carried out on 08/08/2019 by the committee. The enumeration list of trees is required as some Govt. land is coming in the alignment of aforesaid road.

It is, therefore, requested that the field staff of your office may kindly be deputed for enumeration of trees coming in the alignment of above road, so that further action could be taken accordingly.

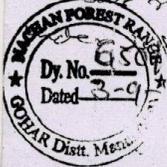


K.K. Kaushal
(Er. K.K. Kaushal)
Executive Engineer,
HPPWD Division,
Seraj at Janjehli

Copy to the Assistant Engineer, Bagsaid Sub-Division HP.PWD. Bagsaid for information and necessary action. He is requested to keep liaison with concerned authority for arranging necessary enumeration list of trees.

Encl. No 4695r Dated 03-9-19
Copy is forwarded to A.O. Seraj for information and a/c. He is requested to send the enumeration list of trees coming in above road alignment to the XEN, PWD Seraj in above road alignment to this office.

Executive Engineer,
HPPWD Division,
Seraj at Janjehli



DFO Nachan.

Attested
[Signature]
Divisional Forest Officer
Nachan Forest Division
Gohar Distt. Mandi (H.P.)

(15)